

- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library. See No. L.T. 9387/08]

**Statement on Quarterly Review of the receipts and expenditure in relation to the Budget at the end of Financial Year 2007-08**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PAWAN KUMAR BANSAL): Sir, I lay on the Table, under sub-section (1) of section 7 of the Fiscal Responsibility and Budget Management Act, 2003, a copy (in English and Hindi) of the statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of financial year 2007-2008. [Placed in Library. See No. L.T. 9145/08]

[MR. DEPUTY CHAIRMAN in the Chair]

- I. **Notifications of the Ministry of Micro, Small and Medium Enterprises**
- II. **Report and Accounts (2006-07) of the IIE, Guwahati and related papers**
- III. **MoU (2008-09) between the Government of India (Ministry of Micro, Small and Medium Enterprises) and NSIC, New Delhi**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI V. NARAYANASAMY): Sir, I, on behalf of Shri Mahavir Prasad, lay on the Table:

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Micro, Small and Medium Enterprises under sub-section (4) of section 26 of the Coir Industry Act, 1953:-
  - (1) G.S.R. 446 (E) dated the 27th June, 2007, publishing the Coir Board (Transaction of Business, Conditions of Service of Employees and Maintenance of Accounts) Amendment Bye-laws, 2007, together with delay Statement.
  - (2) S.O. 2061 (E) dated the 18th August, 2008, publishing the Coir Industry (Registration) Rules, 2008. [Placed in Library. for (1) and (2) See No. L.T. 8975/08]
- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Micro, Small and Medium Enterprises, under section 28 of the Khadi and Village Industries Commission Act, 1956:-
  - (1) S.O. 2052 (E) dated the 14th August, 2008, amending Notification S.O. 306 (E) dated the 1st March, 2007 to substitute certain entries in the original Notification.
  - (2) S.O. 2264 (E) dated the 24 September, 2008, amending S.O. 306 (E) dated the 1st March, 2007 to substitute certain entries in the original notification. [Placed in Library. for (1) and (2) See No. L.T. 8977/08]
- II. A copy each (in English and Hindi) of the following papers:
  - (a) Annual Report and Accounts of the Indian Institute of Entrepreneurship (IIE), Guwahati, for the year 2006-2007, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 8974/08]